

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 221
260/85(3)/ND/2018

IN THE MATTER OF:

Geeta Bathla

...

Applicant

Versus

Sarthak Madhur Publications Pvt. Ltd.

...

Respondent

Under Section: 58(3)

Order delivered on 27.09.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 25.11.2022.


(T.S. SINGH)
COURT OFFICER